(c) what are the emoluments paid to the lo.vest category of employees and to the senior-most executive, including all perquisites in cash or kind, both in the private and public sector undertakings set up by the entral and the State Governments, industry and Statewise?

Written Answers

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THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHA-BILITATION(SHRIG.VENKATSWAMY): (a)to(c) The Minimum Wages Act, 1948, provides for fixation/revision of statutory minimum wages in scheduled employments whether in the private sector or in the public sector. The Act also empowers the 'appropriate Government' to add further employments to the Schedule. Information regard ing minimum wages fixed under the Act for different employments is given in Table 4.11 Indian Labour Statistics, 1973. Information about the emolument: of the senior-most executives is not available.

WORKERS IN FILM INDUSTRY

287. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state .

- (a) whether Government are considering to introduce a bill regulating the working conditions of workers in the film industry;
- (b) if so, by when it is likely to be introduced; and
 - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c) Legislation regulating the working conditions of workers in the film industry is under the consideration of the Government. 11 RSS/73-3

LACUNA IN LD. ACT, 1947

288. SHRI CHANDRA SHEKHAR : SHRI KOTA PUNNAIAH : SHRI KRISHAN KANT : SHRI J. S. TILAK : SHRI A. G. KULKARNI :

to Questions

Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:

- (a) whether Government's attention has been drawn to a lacuna existing in the Industrial Dispute Act, 1947 and as a result thereof the heirs cannot get any benefit in case a work man dies during ihe pendency of the Industrial Dispute; and
- (b) if so, the steps taken to remedy this sorry situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) Yes, Sir.

(b) The matter is under consic'fif'icr.

PRICE OF SOFT COKE

- 289. SHRI KALYAN ROY: Will the Minister of STEEL AND MINES fct pleased to state:
 - (a) whether the Government's attention has been drawn to the news item appeared in the *Amrita Bazar Patrika* on March 26, 1973 rerarc'ing "Scft Ccke Still Crsts more."
 - (b) if so, what is the reaction of Government thereto:
 - (c) what is the prevailing pirce of soft coke in various parts of the country; and
 - (d) what steps are being ttken; o utvic the prices of soft coke and the details thereof

THE DEPUTY MINISTIR IN "iKE MINISTRY OF STEEL AND MINES (SHRI SUBODH CHANDRA *hA>DlA*): (a) Yes, Sir.